

**ORDER SHEET**

O.A / MA / RA / CP NO. 195 OF 20 06

Applicant/s Mohd Mobin. Respds. V.O.S. Ru.

Advocate for Applicant/s for R. Trivedi Advocate for Respondent/s for S. Singh / B. Singh

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>15</u>
<p>② MA No 9306/08 for condone the delay in CA for depdn. No 1 to 3.</p>	<p>19-2-09 Hon'ble Mr. Anok S. Kasamadi, J.M. Hon'ble Mr. S.V. Shukla, A.M.</p>	
<p>③ MA No 9307/08 for CA taken on record.</p>	<p>There is no representation on behalf of applicant even in the second call. It is seen from record that applicant is not showing interest in prosecuting the matter. We do not find any justification to adjourn this case.</p> <p>O.A. is dismissed for non-presentation.</p>	
<p>④ MA No 9308/08 for vacate the interim order dt 28/2/06.</p>		
<p>⑤ MA No. 9309/08 for dismissal of the CA.</p>		
<p>⑥ MA No 9310/08 for vacate the interim order dt 28/2/06.</p>		
<p>⑦ MA No. 9311/08 for objection/reply taken on record.</p>		
<p>⑧ MA No 9312/08 for reject the stay extension application filed by applicant</p>		<p><i>(Signature)</i> A.M.</p> <p><i>(Signature)</i> J.M.</p>
<p>Submitted <i>(Signature)</i> 12/2/09 SOL</p>		

*Handwritten note:* Jha. Singh